

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'SMC-2', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.4527/Del/2019  
Assessment Year: 2010-11

<b>Tashe Power India Pvt. Ltd. C/o Kapil Goel, Advocate F- 26/124, Sector-07, Rohini, New Delhi PAN No. AADCT0385M</b>	<b>Vs</b>	<b>ITO Ward – 25 (1) New Delhi</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	None
Respondent by	Sh. Mahesh Kumar, Sr. DR

Date of hearing:	28/01/2021
Date of Pronouncement:	28/01/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee preferred against the order of CIT(A)-27, New Delhi dated 11.03.2019 pertaining to A.Y.2010-11.

2. At the very outset the counsel for the assessee drew our attention to the letter filed by which the assessee sought permission to withdraw the appeal as the appellant has decided to settle the dispute under the Vivaad Se Vishwas Scheme, 2020.

3. On such concession appeal is dismissed as withdrawn. However, liberty is given to the appellant to approach the Tribunal for the revival of the appeal if for some technical reason the dispute could not be settled under the Vivaad Se Vishwas Scheme, 2020.

4. On such concession the appeal is dismissed.

5. Decision announced in the open court in the presence of both the representatives on 28.01.2021.

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:-28.01.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	28.01.2021
Date on which the typed draft is placed before the dictating Member	28.01.2021
Date on which the typed draft is placed before the Other member	28.01.2021
Date on which the approved draft comes to the Sr.PS/PS	28.01.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	28.01.2021
Date on which the fair order comes back to the Sr. PS/ PS	28.01.2021
Date on which the final order is uploaded on the website of ITAT	28.01.2021
Date on which the file goes to the Bench Clerk	28.01.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	